## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No.349/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M.

Name of the Company Under Section		10 IBC		
1.	TISHNU	CHOUDHURY, AD		(28)
2.	SID HAR	THA SHARMA,	, ADV (Cospords.	Deblo (7)
3.	NAMRA	TA BASU,	ADU	
4. AL	SIHSH	JHUNTHUNWALA,	CMD.	
2. 5	ODHAR	THA DATTA, A	1, Sr. Adv.	CI Suhan Ph
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			/ P.T	.0.

## ORDER

- Ld. Counsels for the Corporate Debtor, ICICI Bank and Assets Reconstruction Company of India Ltd. are present.
- Ld. Counsel for the ICICI Bank submitted that he is going to file an application for dismissal of the petition.
- Ld. Counsel for the Assets Reconstruction Company of India Ltd. (ARCIL) has made a request that petitioner may be directed to serve a copy of the petition on the Advocate. Prayer is allowed. Petitioner is directed to serve a copy of the petition on the ARCIL and ICICI Bank.

List the matter on 25/07/2017. Reply affidavit may be filed on that date.

(Vijai Pratap Singh) Member (J)